

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT NEW DELHI**

CBI Vs. Sanjay Anand etc (Closure)
C.C. No. 285/2019

28.09.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI
IO is not present

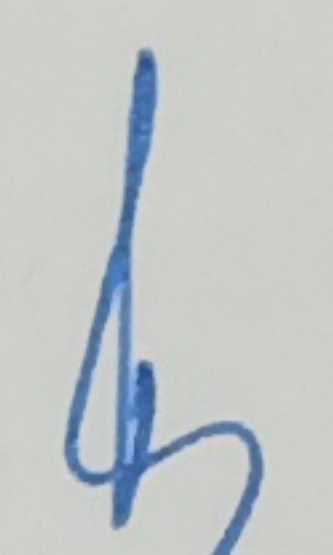
Matter has been taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Ld. Sr. PP for CBI submits that IO is not available today due to some family function and seeks some more time for making his submissions.

At his request put up on **23.10.2020** for appearance of IO / further proceedings.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/28.09.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Jagdish Kumar Arora
C.C.No. 81/2019**

28.09.2020

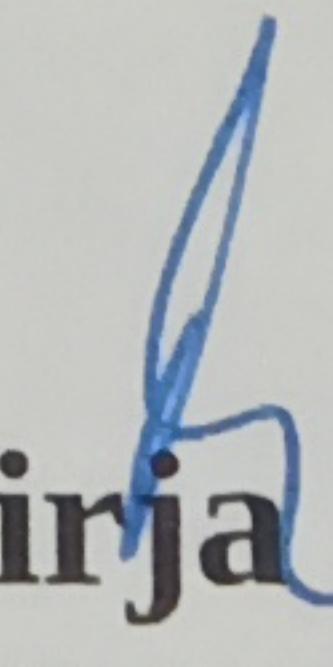
Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI
A1 Jagdish Kumar Arora, A2 S.K. Chauhan and A3
Raman Gupta are present on bail
Sh. Raghav Mehdiratta, ld. Counsel for A1
Sh. Shashi Shanker, ld. Counsel for A2
Sh. Ruchi Kapur, ld. Counsel for A3

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In reference to circular No. **26/DHC/2020 dated 30.07.2020**, let this matter be listed on **29.10.2020** for P.E.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/28.09.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Neeraj Khatri
CC No. 199/2019

28.09.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI.
All accused are present on bail
Sh. Ajit Kumar Singh, ld. Counsel for A-1
Sh. Lakshya Parasher, ld. Proxy counsel for Sh. Harsh
K. Sharma, ld. Counsel for A-2
Ms. Shwetima Dwivedi, ld. Counsel for A-3
A-4 (Company) is represented by A-2

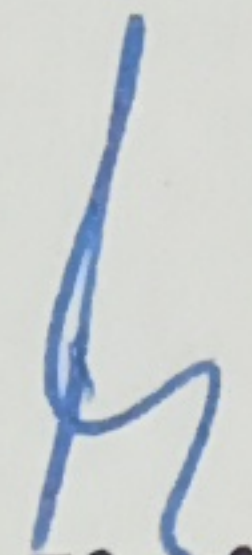
Matter has been taken up through Video Conferencing hosted by
Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High
Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and
16/DHC/2020 dated 13.06.2020.

Sh. Ajit Kumar Singh, ld. Counsel for A-1 submits that he wish to
make his submissions in the presence of Sh. Harsk K. Sharma, ld. Counsel
for A-2 and A-4, who is stated to be not available today and seeks some
more time for making his submissions.

On request, put up on **12.10.2010** for final arguments.

A copy of this order be sent to the computer branch for uploading on the official website.

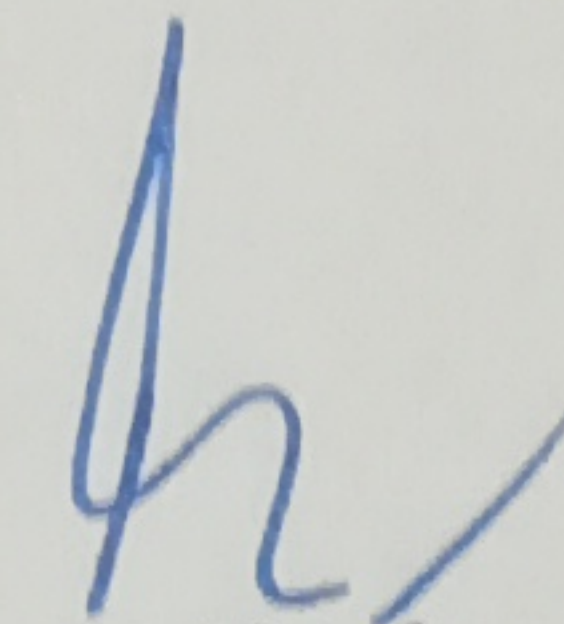
A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/28.09.2020

Let the meeting link be sent to the concerned DIG for his appearance and clarification for the next date of hearing.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.



(Nirja Bhatia)

**Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/28.09.2020**

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Guru Narayan Mishra
C.C.No. 172/2019**

28.09.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI.
Accused Guru Narayan Mishra in person along with
ld. Counsel Sh. Puneet Gaba

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Judgment passed in *Crl. Appeal No. 575/2020 titled Ashoo Surendranath Tewari vs. The Deputy Superintendent of Police, EOW, CBI & Anr.* has been received through e-mail from the end of ld. Counsel for accused. Let the scanned copy of the same be placed on judicial file and copy be forwarded to ld. PP.

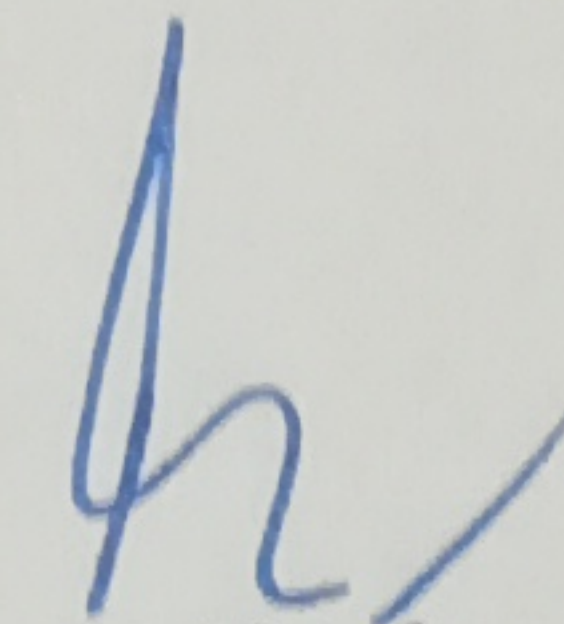
Ld. PP submits that it has been informed that DIG Sh. Ragvendra Vatsa is on leave today and seeks some time for his appearance to render clarifications.

On request, put up on **05.10.2020** for the said purpose.

Let the meeting link be sent to the concerned DIG for his appearance and clarification for the next date of hearing.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.



(Nirja Bhatia)

**Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/28.09.2020**

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Guru Narayan Mishra
C.C.No. 172/2019**

28.09.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI.
Accused Guru Narayan Mishra in person along with
ld. Counsel Sh. Puneet Gaba

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

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Ld. PP submits that it has been informed that DIG Sh. Ragvendra Vatsa is on leave today and seeks some time for his appearance to render clarifications.

On request, put up on **05.10.2020** for the said purpose.